

DIVISION BENCH

ITEM NO.110 & 111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.110 - IA No.102/2024 IN CP (IB) NO.75/ALD/2023

NAME OF THE COMPANY	TILAK RAJ SHARMA V/S BANK OF BARODA & ORS.
UNDER SECTION	94 IBC

ITEM NO.111 - CP (IB) NO.76/ALD/2023

NAME OF THE COMPANY	POONAM RAJ SHARMA V/S BANK OF BARODA & ORS.
UNDER SECTION	94 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vivek Kumar Gaur, Adv. *: For Petitioner/ Applicant*

Sh. Arun Prakash with Sh. Ashish Verma & Ms. Salonee Keshwani, Adv. *: For Respondents/ BoB*

ORDER

- 1. Ld. Counsels representing the parties are present.**
- 2. Ld. Counsel representing the Petitioner states that the learned arguing counsel is not available today, and therefore seeks an adjournment.**
- 3. In view of the request made on behalf of the petitioner, the matter is adjourned for further hearing on 24th May, 2024.**
- 4. The photocopy of this order be placed on record in both the connected matters.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*